

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 11.09.2018

In the court of the Registrar

11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 142 of 2018 in un-numbered Comp. App.(AT) (Ins) No. ___ of 2018	Earth Infrastructures ltd Vs Deepak Sharma	Attin Shankar Rastogi
2.	MA No. 160 of 2018 in un-numbered Comp. App.(AT) (Ins) No. ___ of 2018	Madhu Proprietor of Cargo Container Line Vs Cargo Container Line Pvt Ltd & Another	Sunil Sharma
3.	MA No. 162 of 2018 in un-numbered Comp. App.(AT) (Ins) No. ___ of 2018	Deepak Sharma Vs Edelweiss asset reconstruction Co Ltd and Anr.	Rajeev Narayan
4.	MA No. 163 of 2018 in un-numbered Competition App.(AT) No. ___ of 2018	Saara Traders Pvt Ltd. Vs Competition Commission of India & Others	Aditi Sharma
5.	MA No. 164 of 2018 in un-numbered Comp. App.(AT) (Ins) No. ___ of 2018	Radius Infratel Pvt Ltd Vs Union Bank of India	Karunesh Tandon

Defective Appeals

6.	Comp. App. (AT) (Ins) No. ___ 2018 (F.No.21.08.2018/NCLAT/U R/771)	Konkola Copper Mines PLC Through its Authorized Representative Vs Stewarts and Lloyds of India Ltd Through The liquidator	Ranjana Roy Gawai
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By Order

Jan
10/9/18

Assistant Registrar